from 11.30 per cent in 1971 to 16.35 per cent in 1981. 39.67 lakh tribal families were economically assisted during the Sixth Five Year Plan. The target for Seventh Plan is 40 lakh.

(c) The question does not arise.

Special Central Assistance to States for Tribal Areas

3734. SHRI K. PRADHANI: Will the Minister of WELFARE be pleased to state:

(a) the norms applied to tribal areas for release of the Special Central Assistance to States;

(b) whether Government exercise any power to oversee the implementation of development programmes executed with the Special Central Assistance; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIR-IDHAR GOMANGO): (a) The allocation of Special Central Assistance to the different States/UTs is decided on the basis of the tribal population in the sub-plan areas, the geographical area covered by the Tribal sub-plan and the backwardness of the area.

(b) and (c). The implementation of the schemes under the Tribal sub-plan, which are executed with the Special Central Assistance, is reviewed in Tribal Sub-Plan meetings held in Ministry of Welfare with the State representatives. Progress reports on the implementation of the schemes are called for from time to time and officers of the Central Govt. during their tours to States discuss and sort out problems if any.

1.	Indian Oil Corporation	Rs. 220.00 crores.
2.	State Trading Corporation	Rs. 100.00 crores.
3.	Minerals & Metals Trading Corporation	Rs. 20.00 crores.
4.	Bharat Heavy Electricals Ltd.	Rs. 20.00 crores.

Subscription of Public Sector Bonds

3735. SHRI BHATTARAM SRIRAMA-MURTHY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the public sector bonds which started last September were over subscribed and mopped up nearly 1976 crores from the market;

(b) the total contribution of the nationalised banks and financial institutions in this regard;

(c) whether the State Bank of India alone was the largest subscriber;

(d) if so, the amount invested by State Bank of India; and

(e) the public sector companies which subscribed to those bonds and their total holding?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) On the basis of the information available from the companies, during the year 1986-87 the Public Sector (14% / 10%) Bonds were oversubscribed and mopped up nearly Rs. 1967 crores.

(b) The total contribution by the Nationalised Banks and Financial Institutions in this regard amounted to about Rs. 116 crores.

(c) and (d). The amount invested by the State Bank of India amounted to Rs. 417 crores.

(e) The details of the Public Sector Companies which subscribed to these Bonds are as follows:-